

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO 13 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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MATTERS PERTAIN TO KALABURAGI BENCH

FURTHER HEARING

1	WP 200812/2024 (LA, RES) RAVI B PATIL (V/O DTD 28.10.2024 WRITTEN SUBMISSION NOT FILED TILL DATE) (DATE)	V/O DTD 20.03.2024 HCGP FOR R1 (MA NOT FILED) SANJEEV KUMAR C PATIL FOR R2 (VK NOT FILED) HARSHAVARDHAN R MALIPATIL FOR R3 TO R5
	<u>Connected With</u>	
1.1	WP 201485/2024 (GM, CPC) RAVI B PATIL REG:AWAITING SERVICE OF NOTICE IN R/O R1,R2,R4 & R5 2)ACK NOT FILED FOR HAVING SERVED COPY ON COUNSEL WHO REPRESENTS RESPONDENT BEFORE TRIAL COURT	HARSHAVARDHAN R MALIPATIL FOR 3 (VK FILED)

COURT HALL NO :4

1.2 WP 201486/2024 (GM, CPC) RAVI B PATIL

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HARSHAVARDHAN R
MALIPATIL
FOR R3, R4 & R5
R1- THE STATE OR
KARNATAKA
THROUGH THE SPECIAL
LAND
ACQUISITION
OFFICER,
KARANJA PROJECT, D C
OFFICE,
BIDAR - SERVED
R2- THE EXECUTIVE
ENGINEER,
KNNL KPC DIVISION-1
BIDAR - SERVED

2 WP 200867/2024 (GM, CC) MANJUNATH GINNI
& ASHOK KUMAR L N

(DATE)

V/O DTD 01.04.2024
C JAGADEESH FOR R1,
R3 & R4 TO R6
ARUNKUMAR
AMARGUNDAPPA
FOR C/R2 (IN CP
No.30385/2024)
MAHESH PATIL &
TULASIRAM K JOGI FOR
R7

3 WP 201290/2024 (LR,) SANGANABASAVA B
PATIL

A/W NON FILING
OF AFFIDAVIT V/O
DTD
04.11.2024
(DATE)

AGA FOR R1 TO R4
(MA NOT FILED)

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